

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.11.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 92/BB/2018	For hearing IA 607/19 & IA 612/19- CIRP	Sec 7 of I&B Code 2016	Sri P Pradeep Kumar and others	India Law LLP Advocates	M/s Gruha Kalyan Housing Projects Pvt Ltd	Shankar B Iyer RP

ADVOCATE FOR PETITIONER/s:

SHANKAR IYER
IRP

RAJITHA TO.
8050060006.
Advocate

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Ms. Rajitha TO, learned Counsel for the IRP and Shri Shankar B. Iyer, learned IRP. Issue notice in I.A.No.607 of 2019 & I.A.No.612 of 2019 to the Respondents.

Registry is directed to prepare the notice and learned Counsel for the Applicants in IAs are directed to collect the notice from the Registry and serve it on the Respondents and file proof of service well before the next date of hearing. Post the CP along with IAs on **13.12.2019.**

MEMBER(T)

MEMBER(J)

Puja
Verified
Court Officer